

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1630
ANSWERED ON:04.08.2010
ALLOCATION OF ALTERNATE COAL BLOCKS
Singh Shri Sushil Kumar

Will the Minister of COAL be pleased to state:

- (a) whether certain companies have approached the Government for allocation of alternative coal block in lieu of allocated coal block for their thermal power projects;
- (b) if so, the details thereof;
- (c) whether the existing guidelines strictly prohibit allocation of alternative coal blocks for existing coal blocks; and
- (d) if so, the action taken by the Government in ensuring that coal blocks would only be allotted through competitive bidding process so that there is no loss to the Government exchequer?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (d): Requests are received from time to time from allocattee companies for allocation of alternative coal blocks on various grounds. However, there is no policy for allocation of alternative coal blocks in lieu of allocated coal block for their linked end use projects.